NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 58/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017

NAME OF THE PARTIES: M/s. Sand Land Real Estates Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956

S. No. NAME

DESIGNATION

SIGNATURE

ORDER

CP No.58/621-A/NCLT/MB/MAH/2017

- 1. No one is present today on the date of hearing. Issue Notice of hearing.
- Registry is also directed to call for a Report of the ROC. Adjourned to 19.04.2017.

Sd/-

M.K. SHRAWAT.
MEMBER (JUDICIAL)

09.03.2017.